

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 316 of 2019

IN THE MATTER OF:

Kishore S. Patel & Ors. ...Appellants

Vs

Magic Creation Private Limited & Ors.Respondents

Present:

**For Appellant: Mr. Sunil Bhavsar and Mr. Ritesh Patadia,
Advocates**

**For Respondents: Mr. Sandeep Bajaj, and Mr. Devansh Jain,
Advocates for Respondent Nos. 2 & 3.**

ORDER

12.02.2020 Due to paucity of time the Appeal could not be taken up.

List the Appeal 'for Admission (After Notice)' on **2nd March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)